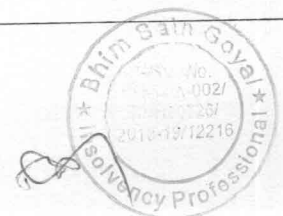
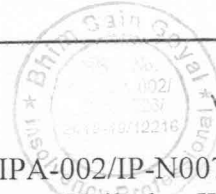


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CLICKONTRIP INDIA PRIVATE LIMITED OPERATING IN TRANSPORT &
TRAVEL AGENCIES ACTIVITIES AT DELHI & NCT OF DELHI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Clickontrip India Private Limited (U63040DL2009PTC190366)
2. Address of the registered office	Shop No - 3644/2, F/F, Maruti Market Gali Lohe Wali, Chawari Bazar, Delhi - 110006, India
3. URL of website	B2B.clickontrip.com
4. Details of place where majority of fixed assets are located	Delhi & NCR
5. Installed capacity of main products/ services	The company engaged in the business of travel solutions, which includes air ticketing, hotel booking, visa services, and travel packages.
6. Quantity and value of main products/ services sold in last financial year	The Company is IATA registered, authorized agent of IRCTC (B2B), Airline APIs
7. Number of employees/ workmen	One.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be procured from RP by sending mail at cirpelickontrip@gmail.com or by visiting at M-215, Rear Ground Floor, Greater Kailash-II, New Delhi - 110048
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be procured from RP by sending mail at cirpelickontrip@gmail.com or by visiting at M-215, Rear Ground Floor, Greater Kailash-II, New Delhi - 110048
10. Last date for receipt of expression of interest	28/11/2023
11. Date of issue of provisional list of prospective resolution applicants	08/12/2023
12. Last date for submission of objections to provisional list	13/12/2023
13. Date of Issue of Final list of prospective resolution applicants	23/12/2023
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28/12/2023



15.	Last date for submission of resolution plans	27/01/2024
16.	Process email id to submit EOI	cirpclickontrip@gmail.com



Bhim Sain Goyal
IBBI/IPA-002/IP-N00726/2018-2019/12216
M-215, Rear Ground Floor, Greater Kailash – II, New Delhi - 110048
For Clickontrip India Private Limited
11/11/2023, New Delhi